

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA. No. 759 of 1998

New Delhi, this 5th day of August, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

K.L. Bokolia
S/o Shri Panna Lal Bokolia
R/o B-22, IARI, Pusa
NEW DELHI.

... Applicant

By Advocate : Shri Bobby Lav, proxy
counsel for Shri R.M. Bagai

versus

Indian Council of Agricultural Research
Through its Director General
Krishi Bhawan
NEW DELHI.

... Respondent

By Advocate: None.

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

Learned proxy counsel for applicant submits
that the impugned order in this OA has since been
withdrawn by the respondents. In the circumstances,
he wishes to withdraw the OA.

2. In view of the above, this OA is disposed of as
withdrawn. No costs.

[Signature]
(K. Muthukumar)
Member (A)

[Signature]
(Smt. Lakshmi Swaminathan)
Member (J)

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